

of the works completed as on date are as follows:—

| Fencing sanctioned | Fencing completed |
|---|---|
| 340 km | 262.7 km |
| From Border Pillar (BP) No. 921/M to 1135/M | BP No. 921 to 1012 = 145 km. BP No. 1049 to 1050 = 1km. (Pilot project) BP No. 1057/M to 1122/S-2 = 102.7 km. BP No. 1125 to 1135 = 14 km. |

(c) The balance fence works along the India-Pakistan border in the State of Gujarat fall in the inundated/water-logged/marshy areas. The executing agencies are deploying improved technology to fence the remaining stretches which can withstand the terrain and weather conditions. In order to complete the work with improved technology, a pilot project of one km has been completed. Further, since some of the parts of the India-Pakistan border are highly marshy and low-lying, the fencing of the entire open parts of the India-Pakistan border in the State of Gujarat is not feasible.

Transfer of CRPF land for expansion of airport at Nagpur

1017. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Maharashtra has requested for the transfer of about 2.30 hectare land belonging to CRPF, Nagpur, to Multi-modal International Cargo Hub and Airport at Nagpur (MIHAN) Project for expansion of existing airport; and

(b) if so, Government's response thereto and by when it will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) Yes, Sir.

(b) The Ministry of Home Affairs, in principle, agrees with the request. However, as per existing policy, the proposal is under process for seeking approval of the competent authority.

Beneficiaries under freedom fighters pension scheme

1018. SHRI. SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise current number of freedom fighters and their dependents who are getting freedom fighters pension and other facilities;

(b) how much amount has been distributed by Government during the last three years;

(c) whether Government has received many complaints regarding the implementation of this scheme; and

(d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Number of the freedom fighters and their eligible dependents receiving Central Samman Pension through various banks as on 01st January, 2015 along with other facilities under Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in the Statement-I (*See* below).

(b) The amount of Central Samman Pension paid during the last three years is as under:—

| Year | Pension (₹ in crore) |
|---------------------------|----------------------|
| 2012-13 | 772.83 |
| 2013-14 | 826.11 |
| 2014-15 (upto 31.01.2015) | 705.45 |

(c) and (d) Complaints/grievances received regarding non payment/less/excess payment of pension are disposed off after examining them with reference to the applicable provisions of the Swatantrata Sainik Samman Pension Scheme 1980, in consultation with the State Governments/UTs.

Statement-I

State-wise number of Central Freedom Fighter Pensioners/dependents who are drawing pension through banks as on 01.01.2015

| Sl. No. | State/UT | Number of Central Freedom Fighter Pensioners | Number of dependent family pensioners | Total |
|---------|--------------------------------|--|---|-------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Assam | 157 | 771 | 928 |
| 2. | Andhra Pradesh | 694 | 1095 | 1789 |
| 3. | Andaman and Nicobar Islands | 01 | 0 | 01 |
| 4. | Bihar | 1436 | 2366 | 3802 |
| 5. | Chhattisgarh | 20 | 230 | 250 |

| 1 | 2 | 3 | 4 | 5 |
|-------|-------------------|-------|-------|-------|
| 6. | Daman and Diu | 03 | 02 | 05 |
| 7. | Delhi | 150 | 297 | 447 |
| 8. | Goa | 406 | 399 | 805 |
| 9. | Gujarat | 202 | 273 | 475 |
| 10. | Haryana | 183 | 569 | 752 |
| 11. | Himachal Pradesh | 169 | 496 | 665 |
| 12. | Jammu and Kashmir | 53 | 99 | 152 |
| 13. | Jharkhand | 80 | 290 | 370 |
| 14. | Kerala | 118 | 716 | 834 |
| 15. | Karnataka | 425 | 1535 | 1960 |
| 16. | Madhya Pradesh | 167 | 408 | 575 |
| 17. | Maharashtra | 1494 | 2638 | 4132 |
| 18. | Manipur | 11 | 09 | 20 |
| 19. | Mizoram | 01 | 0 | 01 |
| 20. | Meghalaya | 05 | 30 | 35 |
| 21. | Nagaland | 01 | 01 | 02 |
| 22. | Odisha | 185 | 504 | 689 |
| 23. | Puducherry | 23 | 74 | 97 |
| 24. | Punjab | 581 | 790 | 1371 |
| 25. | Rajasthan | 168 | 231 | 399 |
| 26. | Sikkim | 0 | 0 | 0 |
| 27. | Tamil Nadu | 537 | 1561 | 2098 |
| 28. | Telangana | 2519 | 3313 | 5832 |
| 29. | Tripura | 29 | 303 | 332 |
| 30. | Uttarakhand | 70 | 486 | 556 |
| 31. | Uttar Pradesh | 252 | 664 | 916 |
| 32. | West Bengal | 1294 | 4316 | 5610 |
| TOTAL | | 11434 | 24466 | 35900 |

Separate housing pool for women in police force

1019. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the lack of residential accommodation, which is seen as one of the major impediments faced by women, in joining the police-force;